

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 203 OF 2014**

**Dated:-15<sup>th</sup> July, 2015**

**In the matter of :**

**Tata Steel Ltd.**

**Versus**

**Jharkhand State Electricity Regulatory Commission & Ors.**

**...Appellant(s)**

**...Respondent(s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **19.08.2015.**

**COURT MASTER**